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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH:
AT HYDERABAD

ORIGINAL APPLICATION NO.986 of 1990

AND

M.A.NO. 350 of 1992

AND

M.A.NO. 462 of 1992

IN
O.A.NO.986/1992

DATE OF JUDGMENT: 30th July 1992.

BETWEEN:

Mr. D.Pilla Rayudu .. Applicant

AND

1. The Superintending Engineer,
Vizag Central Circle,
Central P.W.D. Muralinagar,
Visakhapatnam.

2. The Superintending Engineer,
(Electrical),
Hyderabad Central Electrical Circle,
Central P.W.D. Sultan Bazar,
Hyderabad. .. Respondents

COUNSEL FOR THE APPLICANT: Mr. B.Venkataratnam

COUNSEL FOR THE RESPONDENTS: Mr. N.R.Devaraj, Addl.CGSC

CORAM:

Hon'ble Shri R.Balasubramanian, Member (Admn.)

Hon'ble Shri T.Chandrasekhara Reddy, Member (Judl.)

T - c - m - d - f

contd....

To

1. The Superintending Engineer,
Vizag Central Circle, Central P.W.D.
Muralinagar, Visakhapatnam.
2. The Superintending Engineer, (Electrical)
Hyderabad Central Electrical Circle,
Central P.W.D. Sultan Bazar, Hyderabad.
3. One copy to Mr. B. Venkataratnam, Advocate, 6-3-111,
Prem Nagar, Khairatabad, Hyderabad.
4. One copy to Mr. N. R. Devraj, Sr. CGSC. CAT. Hyd.
5. One spare copy.

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JUDGMENT OF THE DIVISION BENCH DELIVERED BY THE HON'BLE
SHRI T.CHANDRASEKHARA REDDY, MEMBER(JUDL.)

This Original Application is filed by the applicant under Section 19 of the Administrative Tribunals Act, 1985 to direct the respondents to regularise the applicant's services in the category of NMR as per the instructions issued by the Central Government and pass such other order as may deem fit and proper.

2. We have heard today Mr. B.Venkataratnam and Mr. N.R.Devaraj, Standing counsel for the respondents. During the course of the hearing, Mr. B.Venkataratnam, Advocate appearing for the applicant submitted that he is not pressing this O.A. Hence, this O.A. is dismissed as not pressed. No costs. As this O.A. is dismissed as not pressed, the M.A.Nos.350/92 and 462/92 that are filed for directions are also dismissed.

(Dictated in the open Court).

R.Balasubramanian

(R.BALASUBRAMANIAN)
Member (Admn.)

T.C.Chandrasekharreddy
(T.CHANDRASEKHARA REDDY)
Member (Judl.)

Dated: 30th July, 1992.

8/7/92
Deputy Registrar (J).